

**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**ADDENDUM**

**No. 1416-RG.**

**Dated, the 7<sup>th</sup> June, 2014.**

In continuation with the notification no. 1367-RG dated 5<sup>th</sup> June, 2014 published in the court's website regarding use of scribe in connection with the written test for recruitment to the post of Group-D in the High Court at Calcutta and in the West Bengal Judicial Academy, Kolkata to be held on Sunday, the 8<sup>th</sup> June, 2014, the words "**and candidates having cerebral palsy**" be added after the words *(i) Visually Handicapped Candidates (candidates suffering from blindness or low vision)*.

This is for general information of all concerned

**By Order,**

**Sd/-**  
**(Mir Dara Sheko)**  
**Registrar General**